

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY M/s. Connaught Plaza Restaurants Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	TEJAS KARIA KARAN MEHRA MANAVENDRA NISHRA	} Adv.	Counsel for Petitioners	[Signature]
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ARUN KATHPALIA, SR. ADV }
SATYAJIT SARNA, ADV } Resp
MOHIT NEGI, ADV } No. 8

[Signature]
Mohit Negi

Order

Part heard for 18.10.2016.

[Signature]
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

[Signature]
(S.K. MOHAPATRA)
MEMBER (T)

17.10.2016
(P.K.Sud)